

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1318
TO BE ANSWERED ON 02.05.2016**

New Polytechnics in A&N Islands

1318. SHRI BISHNU PADA RAY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Andaman and Nicobar (A&N) Administration has taken any suggestions/views from the elected representatives before deciding that there was no requirement of establishment of two new polytechnics in un-served districts sanctioned by the Ministry;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether A&N Administration has taken any action on the letter submitted by the public representatives, A&N Islands regarding misleading the Parliament on the subject;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

- (a) to (e) As per the scheme of 'Establishment of Polytechnics' under Sub-Mission on Polytechnics, the Central Government is providing financial assistance upto Rs. 12.30 crore per Polytechnic to State Governments / Union Territories for Setting up of Polytechnics in those 300 districts which do not have any Polytechnics in Government sector, subject to the condition that the State Governments / Union Territories would provide land free of cost and would meet the recurring expenditure. Two Districts in Andaman & Nicobar Islands, namely Nicobar and Middle Andaman Districts were identified for the same. The Union Territory Administration however, informed in July, 2011 that it already had spare capacity in its Polytechnics and hence setting up of new Polytechnics was not viable. Ministry of Human Resource Development is not aware of misleading of the Parliament by the Administration of A&N Islands in this regard.
